

Annexure 3																
Name of the recipient/holder - Adityan Kumar/Entity/Type of communication of Regulation 2(30-30B) List of beneficiaries as per F11-2003																
List of secured creditor/creditors																
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim identified										
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest subordinated? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted	Amount of principal claim	Amount of any amount dues, that may be set off	Amount of claim signed	Amount of claim under verification	Remarks, if any
1	UTI Mutual Finance Ltd.	XXXXXXXXXXXXXXX		15,31,10,100	15,31,30,000	Secured Financial Creditor		Yes			1.11				15,31,10,100	
2	UTI Finance Ltd.	XXXXXXXXXXXXXXX		11,61,10,700	11,61,10,700	Secured Financial Creditor		Yes			1.01				11,61,10,700	
3	Bank of India	XXXXXXXXXXXXXXX		1,76,10,000	1,76,10,000	Secured Financial Creditor		Yes			1.00				1,76,10,000	
4	Central Bank	XXXXXXXXXXXXXXX		1,57,40,000	1,57,40,000	Secured Financial Creditor		Yes			11.11				1,57,40,000	
5	Bank of Baroda	XXXXXXXXXXXXXXX		1,12,10,000	1,12,10,000	Secured Financial Creditor		Yes			11.10				1,12,10,000	
6	Public Christian Bank	XXXXXXXXXXXXXXX		1,01,10,173	1,01,10,173	Secured Financial Creditor		Yes			1.11				1,01,10,173	
	<b>Total</b>			<b>3,72,41,873</b>	<b>3,72,41,873</b>						<b>100.00</b>				<b>3,72,41,873</b>	